

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.1951  
TO BE ANSWERED ON 27-07-2017

**Sanitation Workers**

†1951. SHRI RAJESH VERMA:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government proposes to enact a law for appointment of sanitation workers in all the Gram Sabhas under the Swachh Bharat Mission;
- (b) if so, the timeframe fixed therefor; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &  
SANITATION**

**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) No, Madam.
- (b) Does not arise.
- (c) Sanitation is a State subject. The Government provides financial and technical assistance to the States to supplement their efforts to provide sanitation facilities to the rural population.